

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4491

ANSWERED ON:17.04.2001

NATIONAL COMMISSION TO REVIEW WORKING OF THE CONSTITUTION

ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the National Commission to review the working of Constitution has recommended to frame laws so that international treaties are implemented and regulated by the Parliament;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a): The National Commission to Review the Working of the Constitution has not made any recommendation so far.

(b) & (c): Does not arise.